COMMITTEE ON

50

GOVERNMENT ASSURANCES

(2016-2017)

(SIXTEENTH LOK SABHA)

FIFTIETH REPORT

REQUESTS FOR DROPPING OF ASSURANCES
(ACCEDED TO)

Presented to Lok Sabha on 11/04/2017



LOK SABHA SECRETARIAT NEW DELHI

April, 2017/Chaitra, 1939 (Saka)

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COMPOSITION OF THE COMMITTEE ON GOVERNMENT ASSURANCES* (2016 - 2017)

Dr. Ramesh Pokhriyal "Nishank" - Chairperson

MEMBERS

- 2. Shri Rajendra Agrawal
- 3. @ Vacant
- 4. Shri Anto Antony
- 5. Shri Tariq Anwar
- 6. Prof. (Dr.) Sugata Bose
- 7. Shri Naranbhai Bhikhabhai Kachhadiya
- 8. Shri Bahadur Singh Koli
- 9. Shri Prahlad Singh Patel
- 10. Shri A.T. Nana Patil
- 11. Shri C.R. Patil
- 12. Shri Sunil Kumar Singh
- 13. Shri Taslimuddin
- 14. Shri K.C. Venugopal
- 15. Shri S.R. Vijay Kumar

SECRETARIAT

1. Shri R.S. Kambo - Additional Secretary

2. Shri P.C. Tripathy - Director

3. Shri S. L. Singh - Deputy Secretary

^{*} The Committee has been re-constituted w.e.f. 01 September, 2016 <u>vide</u> Para No. 4075 of Lok Sabha Bulletin Part-II dated 05 September, 2016

[@] Shri E. Ahamed passed away on 01 February 2017

COMPOSITION OF THE COMMITTEE ON GOVERNMENT ASSURANCES* (2015 - 2016)

Dr. Ramesh Pokhriyal "Nishank"

Chairperson

MEMBERS

- 2. Shri Rajendra Agrawal
- 3. Shri E. Ahamed
- 4. Shri Anto Antony
- 5. Shri Tariq Anwar
- 6. Prof. (Dr.) Sugata Bose
- 7. Shri Naranbhai Bhikhabhai Kachhadiya
- 8. Shri Bahadur Singh Koli
- 9. Shri Prahlad Singh Patel
- 10. Shri A.T. Nana Patil
- 11. Shri C.R. Patil
- 12. Shri Sunil Kumar Singh
- 13. Shri Taslimuddin
- 14. Shri K.C. Venugopal
- 15. Shri S.R. Vijayakumar

SECRETARIAT

1. Shri R.S. Kambo - Additional Secretary

2. Shri J.M. Baisakh - Director

3. Shri S.L. Singh - Deputy Secretary

^{*} The Committee has been constituted w.e.f 01 September, 2015 <u>vide</u> Para No. 2348 of Lok Sabha Bulletin Part-II dated 31 August, 2015.

INTRODUCTION

I, the Chairperson of the Committee on Government Assurances, having been authorized by the Committee to submit the Report on their behalf, present this Fiftieth Report

(16th Lok Sabha) of the Committee on Government Assurances.

2. The Committee (2015-2016) at their sitting held on 09 August, 2016 inter-alia considered Memoranda Nos. 152 to 171 containing requests received from the Ministries/Departments for dropping of pending Assurances and decided to drop 03 Assurances.

3. At their sitting held on 06 April, 2017 the Committee (2016-2017) considered and adopted their Fiftieth Report.

4. The Minutes of the aforesaid sittings of the Committee form part of this Report.

NEW DELHI;

07 April, 2017

DR. RAMESH POKHRIYAL "NISHANK"
CHAIRPERSON

17 Chaitra, 1939 (Saka)

COMMITTEE ON GOVERNMENT ASSURANCES

REPORT

While replying to Questions in the House or during discussions on Bills, Resolutions, Motions, etc., Ministers sometimes give Assurances, undertakings or promises either to consider a matter, take action or furnish information to the House at some later date. An Assurance is required to be implemented by the Ministry concerned within a period of three months. In case, the Ministry find it difficult to implement the Assurance on one ground or the other, they are required to request the Committee on Government Assurances to drop the Assurance and such requests are considered by the Committee on merits and decisions taken to drop the Assurance or otherwise.

2. The Committee on Government Assurances (2015-16) <u>inter-alia</u> considered the following requests received from various Ministries/Departments for dropping of Assurances at their sitting held on 09 August, 2016:-

S.No.	SQ/USQ No. & Date	Ministry	Subject
1.	USQ No. 1952 dated 17.12.2013	Coal	Allotment of Captive Coal Blocks (Appendix-I)
2.	USQ No. 1925 dated 11.08.2011	Railways	Rail Industrial Parks (Appendix-II)
3.	SQ No. 462 (Supp. by Smt. Kamla Devi Paatle, M.P.) dated 27.04.2015	Tourism	Tourism Infrastructure Projects (Appendix-III)

- 3. The details of the Assurances arising out of the replies and the reason(s) advanced for dropping of Assurances are given in Appendices-I to III.
- 4. <u>After having considered the grounds cited by the Ministries/Departments, the Committee were convinced and decided to drop the aforesaid Assurances.</u>
- 5. The Minutes of the sitting of the Committee, dated 09 August, 2016 are given in Appendix-IV.

NEW DELHI;
07 April, 2017
17 Chaitra, 1939 (Saka)

DR. RAMESH POKHRIYAL "NISHANK"

CHAIRPERSON

COMMITTEE ON GOVERNMENT ASSURANCES

Appendix-IV

MINUTES

COMMITTEE ON GOVERNMENT ASSURANCES (2015-16)

(SIXTEENTH LOK SABHA)

THIRTEENTH SITTING

(09.08.2016)

The Committee sat from 1500 Hrs. to 1645 Hrs. in Committee Room "139", Parliament House Annexe, New Delhi.

PRESENT

Dr. Ramesh Pokhriyal 'Nishank' - Chairperson

MEMBERS

- 2. Shri Rajendra Agrawal
- 3. Shri E. Ahamed
- 4. Shri Tariq Anwar
- 5. Prof. Sugata Bose
- 6. Shri Naran Bhai Kachhadia
- 7. Shri Bahadur Singh Koli
- 8. Shri Prahlad Singh Patel
- 9. Shri A.T. Nana Patil
- 10. Shri C.R. Patil
- 11. Shri Sunil Kumar Singh

SECRETARIAT

- 1. Shri R. S. Kambo Additional Secretary
- 2. Shri J.M. Baisakh Director
- 3. Shri S.L. Singh Deputy Secretary

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XXXX	XXXXX	XXXXXX	XXXXXX

At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them regarding the day's agenda. Thereafter, the Committee took up 20 Memoranda (Memorandum Nos. 152 to 171) containing requests received from various Ministries/Departments for dropping of pending Assurances. After considering a few Memoranda, the Committee authorized the Hon'ble Chairperson to decide the dropping or otherwise of the Assurances contained in the remaining Memoranda. Thereafter, the Hon'ble Chairperson decided to drop 03 Assurances as per details given in Annexure-II*, for implementation by the Ministry/Department concerned.

XXXX XXXXXX XXXXXX

The Committee then adjourned.

*Not enclosed

Annexure-I

COMMITTEE ON GOVERNMENT ASSURANCES (2015-16)

Statement showing Assurances <u>dropped</u> by the Committee on Government Assurances at their sitting held on 09.08.2016.

SI. No	Memo. No.	SQ/USQ No. & Date	Ministry/Department	Subject
1.	153	USQ No. 1952 dated 17.12.2013	Coal	Allotment of Captive Coal Blocks
2.	164	USQ No. 1925 dated 11.08.2011	Railways	Rail Industrial Parks
3.	169	SQ No. 462 (Supp. by Smt. Kamla Devi Paatle, M.P.) dated 27.04.2015	Tourism	Tourism Infrastructure Projects